

respect to foreign investment and privatisation in the Indian Shipping Industry?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) to (e): For preparing a long term perspective plan for Transport Sector in the time frame of 2000 AD and with a view to evolve a well-integrated multi-modal transport system, Planning Commission has set up a Steering Committee comprising of well known experts in the field. This Steering Committee in turn has set up several specialised groups including the Planning Group on shipping headed by Chairman & Managing Director of Shipping Corporation of India. The Group has *inter-alia* projected the requirement of Indian shipping tonnage in 2000 AD based on changing patterns of national trade and shipping technology and has suggested certain measures, including cargo support, to help the shipping industry. The report of this Group is to be an input for the work of the Steering Committee in the Planning Commission.

Decision on Charter of Demands of Doctors

2933. SHRI KESHORAO PARDHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Charter of demands submitted by the doctors of Central Health Service to Government last year when they went on strike, included *inter alia* the demand to raise their retirement age to 60 years;

(b) whether Government had given an assurance on the Charter of Demands of the doctors to raise their retirement age to 60 years;

(c) whether Government have since taken a decision on the above demand of the doctors; and

(d) if so, the details of the decision taken?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (d). One of the demands of the doctors who proceeded on strike from 20-7-87 to 28-7-87 was to raise their retirement age. The striking doctors were informed that the question of enhancement of retirement age will be considered in the context of general policy of the Government with regard to the retirement age for various categories of Central Government employees. At present, however, there is no proposal to raise the retirement age.

Misuse of Amniocentesis Tests

2934. SHRI K. RAMACHANDRA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any law in force against misuse of Amniocentesis tests and if so, the details thereof; and

(b) whether any cases of misuse of Amniocentesis tests have come to light and if so, the details thereof State-wise and year-wise for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No, Sir.

As per the information received from States/U.Ts Amniocentesis facilities are available in 40 Government institutions. However no report of misuse of Amniocentesis test have been reported to this Ministry.

(b) No, Sir.

Regularisation of Services of Employees of Engineering Workshop, Arakkonam

2935. SHRI R. JEEVARATHINAM: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of employees, per-

manent and temporary, employed in Railway Engineering Workshop, Arakkonam since January, 1984; and

(b) the time by which the services of the

temporary employees will be regularised?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a)

Strength of staff on	Permanent	Temporary
1.1.1984	1977	408
1.1.1985	1918	418
1.1.1986	1921	379
1.1.1987	2145	128

(b) All the temporary employees are regular employees working against regular posts.

RAMABEN RAMJIBHAI MAVANI:
SHRI U. H. PATEL:

Conversion of Porbander-Junagarh Railway Line

2936. SHRI MOHANBHAI PATEL: Will the Minister of RAILWAYS be pleased to state:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of trees planted during the current year in Gujarat and other parts of the country;

(a) whether the survey for conversion of Porbander-Junagarh railway line has been completed;

(b) the survival rate at present;

(b) if so, the details thereof; and

(c) whether eucalyptus trees are planted under afforestation programme;

(c) when the work on this project is likely to start?

(d) if so, the details thereof; and

(e) the details of criticism raised against the eucalyptus plantation?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c) B.G. line exists between Porbandar and Wansjaliya. Survey for Wansjaliya-Jetalsar MG line into BG has not been approved. Jetalsar-Junagarh section is a part of Rajkot-Veraval MG line. Survey for conversion of Rajkot-Veraval MG line into BG has been taken up to determine its financial implication.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) A statement is given below.

(b) No systematic or scientific evaluation regarding survival rate/percentage in tree plantations raised under the afforestation programme has been carried out.

Afforestation Programme

2937. SHRIMATI PATEL

(c) and (d). Yes, Sir. Eucalyptus is one of the several tree species planted under the afforestation programme. However, the information about the extent of area